NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH. CHANDIGARH

CP No.110/2015 RT CP (CAA) No. 85/Chd/Pb/2017

In the matter of scheme of arrangement / amalgamation between:

M/s Authorstream.Com Pvt.Ltd.Transferror/Petitioner No.1

And

M/s Authorgen Technologies Pvt. Ltd.Transferee/Petitioner No.2

Present:: Mr.Sanjiv Ghai, Advocate for petitioners

In compliance with the previous order dated 16.08.2017, learned counsel for petitioners filed certificate of compliance from the Auditors of both the companies.

List the matter on 18.09.2017.

-1-..

(Justice R.P.Nagrath)
Member (Judicial)

August 23, 2017